

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:969
ANSWERED ON:03.03.2010
DISCONTINUATION OF EXTRACTION OF COAL
Baitha Shri Kameshwar

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) and its subsidiaries have discontinued some of their coal producing projects during the last three years and the current year;
- (b) if so, the details thereof alongwith the reasons therefor, project-wise;
- (c) whether several coal workers have been rendered jobless as a result thereof; and
- (d) if so, the steps taken/proposed to be taken to re-start the operation in these projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

(a) & (b) The details of abandoned/discontinued projects of CIL during the last three years and the current year are given below:

S. No.	Subsidiary	State	Name of Mine	Reason
1	Eastern Coalfields Limited	West Bengal	Sangramgarh Underground (UG)	On economic & safety ground
2	Eastern Coalfields Limited	West Bengal	Madhusudanpur 3&4 Pit	On exhaustion of accessible reserve in the unit.
3	Western Coalfields Limited (WCL)	Madhya Pradesh	Pench East Opencast (OC)	Exhaustion of mineable reserve.
4	Western Coalfields Limited	Maharashtra	Inder UG	Uneconomic
5	Western Coalfields Limited	Madhya Pradesh	Pathakhera-1	Exhaustion of reserve.
6	South Eastern Coalfields Limited	Madhya Pradesh	Nowrozabad (East) UG	Exhaustion of reserve.
7	South Eastern Coalfields Limited	Madhya Pradesh	Kotma West UG	Exhaustion of reserve
8	South Eastern Coalfields Limited	Chhattisgarh	Jainagar 5&6 exhausted	Extractable reserve
9	South Eastern Coalfields Limited	Chhattisgarh	Kumda Old UG	Exhaustion of reserve
10	North East	Assam	Tipong UG	Production suspended

Coalfields
Sec. 22 (3) of Mines
Act on 07.11.2008.

due to imposition of

11 North East Assam Ledo UG The mine was sealed
Coalfields off from surface on
07.11.2008 due to
dangerous occurrence
on 04.11.2008 &
07.11.2008.

12 North East Assam Baragolai UG Production suspended
Coalfields due to imposition of
Sec. 22 (3) of Mines
Act on 07.11.2008.

(c): No Sir, the workforce has been redeployed in other working mines.

(d): In view of the reply to part (c) above, question does not arise.